



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 2nd January 2024

ORDER

Hon'ble Member (T) Shri Ashish Verma is on leave from 03.01.2024 to 18.01.2024.

There shall be Special Bench at NCLT Allahabad from 03.01.2024 to 18.01.2024 to attend to the matters listed before Hon'ble Member (J) Shri Praveen Gupta and Hon'ble Member (T) Shri Ashish Verma. The Special Bench shall comprise of:

Special Bench at NCLT Allahabad

1. Hon'ble Member (J) Shri Praveen Gupta
2. Hon'ble Member (T) Shri Rajeev Mehrotra

Hon'ble Member (T) Shri Rajeev Mehrotra shall first take up the matters of their own Division Bench (NCLT Jaipur Bench) and then attend the matters of Special Bench (NCLT Allahabad Bench) as per Hon'ble Member's **convenience**.

The Special Bench shall attend the matters through Video Conference.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.